

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).18960-18961/2010

M/S NIJHARA BROTHERS

Petitioner(s)

VERSUS

CANARA BANK & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 16/03/2011 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Anitha Shenoy, Adv.

For Respondent(s)

Mr. Jitendra Mohan Sharma, Adv.
M/S. M.V. Kini & Associates , Adv
Ms. Mamta, Adv.
Mr. Abinash Kumar Mishra , Adv

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the petitioner is present.
learned counsel for the respondent Nos.1 and 2,
learned counsel for the respondent No.3 and learned counsel
for the respondent No.4 are present. Learned counsel for the
respondent Nos.1 and 2 has filed the counter affidavit.
Learned counsel for the respondent Nos.3 and 4 seeks four
weeks' time to file the counter affidavit. Time, as prayed
for, is granted to him.

List again on 25.4.2011.

(M.K.HANJURA)
REGISTRAR

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